NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CONTEMPT PETITION(C/ACT)/1/KOB/2024 in TCP/21/KOB/2019
SECTION	SEC 425 OF C/ACT R/W RULE 11
NAME OF PARTIES	P A JOHN BOSCO V/S. JINAN K R, (ADMINISTRATOR OF BHAGYODAYAM COMPANY)
PETITIONERS ADVOCATE/ PROFESSIONAL	ASHOK SHENOY, GIREESH P S, ARJUN R NAIK, UMASANKER U U
RESPONDENTS ADVOCATE/ PROFESSIONAL	

22 April 2024

O R D E R

CONTEMPT PETITION(C/ACT)/1/KOB/2024 in TCP/21/KOB/2019

List this matter for further consideration on **23.04.2024.**

IA(C/ACT)/14/KOB/2024 in TCP/21/KOB/2019

List this matter for further consideration on **23.04.2024.**

IA(C/ACT)/63/KOB/2024 in TCP/21/KOB/2019

List this matter for further consideration on **23.04.2024.**

IA(C/ACT)/61/KOB/2024 IN IA(C/ACT)/14/KOB/2024 in TCP/21/KOB/2019

Learned Counsel, Mr. A C Venugopal appears physically on behalf of the Applicants. Respondents are represented by Learned Counsel, Mr. Ashok B Shenoy, Learned Counsel, Mr. M A Shaji (on behalf of Administrator) and Learned Administrator, Mr. Jinan K R appears through virtual mode.

At the request of the parties, list this matter for further consideration on **23.04.2024.**

REPORT OF THE ADMINISTRATOR in TCP/21/KOB/2019

List this matter for further consideration on **23.04.2024.**

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)